

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1478CHE)/2024

PETITION NUMBER : CP(IB)/577(CHE)/2020

NAME OF THE APPLICANT : Vensar Constructions Company Ltd

**NAME OF THE RESPONDENT(S) : M Suresh Kumar (RP)
(Real Value Promoters Pvt Ltd)**

**UNDER SECTION : Sec 60(5)(C) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Ms. Dharmya for the Applicant.

This Application has been filed seeking impleadment of the Applicant in IA(IBC)(PLAN)/3/2024 filed by the RP regarding approval of the plan. It is stated that IA(IBC)(PLAN)/3/2024 is listed on 11.07.2024.

The Applicant is directed to serve copy of the Application on the Respondent / RP.

List the Application for hearing on **11.07.2024**.

**Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

**Sd/-
SANJIV JAIN
Member (Judicial)**

phk